## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 9.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	56
COMPANY PETITION/APPLICATION NO.	CA(CAA)/56/230/HDB?2017
NAME OF THE COMPANY	EFSL Comtrade Ltd
NAME OF THE PETITIONER(S)	EFSL Comtrade Ltd
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. RAVIND RA	Advocate	raviankamlaw@ amail.cm	Dafum.

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Mr.A. Ravindra, learned counsel for the petitioner.

Orders reserved.

Member (Technical)

Member (Judicial)\*